NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------|------------------|---|
| CP 30/16 | TP 42/17 | For hearing | 4331 / 433(f) | Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd. |

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Abhay J Simhar 7829736067

PETITIONER

ORDER

Counsel for Petitioner is present. Matter is listed today for information from IBBI-New Delhi. Await reply. List it on 23/02/2018.

Member (T)

Member (J)